- (b) if so, the details thereof; and
- (c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Yes, Sir. There are alleged reports of human rights violations against minorities, indigenous communities and Dalits.

(c) It is not the policy of the Government to react to such reports by International NGOs on the internal matters of India. However, Government of India is committed to protect the human rights of citizens including minorities. The Indian Constitution contains extensive safeguards for the protection of human rights. In addition, the National Human Rights Commission has also been set up under the Protection of Human Rights Act, 1993 to provide an effective mechanism for the promotion and protection of human rights and for matters connected therewith and incidental thereto. The Government has also set up the National Commission for Minorities to monitor the working of the safeguards provided in the Constitution and in laws enacted by Parliament and the State Legislatures and make recommendations for the effective implementation of safeguards for the protection of the interests of Minorities by the Central Government or the State Governments.

Minorities below poverty line

814. SHRIMATI NAZNIN FARUQUE:

PROF. ANIL KUMAR SAHANI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of persons belonging to minority communities living below the poverty line, State-wise;
- (b) the details of schemes and programmes formulated and implemented for their upliftment and achievement made therein; and
- (c) the number of persons/families belonging to minority communities living below the poverty line who crossed the poverty line during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN

KHURSHEED): (a) The Planning Commission estimates poverty i.e. number and proportion of people living below the poverty line at the national and state levels separately for rural and urban areas. Data regarding population living below the poverty line by religious denominations is not maintained.

(b) and (c) An important aim of the Prime Minister's New 15 Point Programme for the Welfare of Minorities, which was announced in June, 2006, is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities, including those among them who are living below the poverty line. In order to ensure that the benefits of schemes included in the programme flow equitably to minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme should be earmarked for minorities. The details of the schemes implemented for the upliftment of the disadvanged sections of the minority communities and achievements made for 2009-10 are given in the enclosed Statement (See below). The number of persons belonging to the disadvantaged sections of the minority communities, including those among them who are living below the poverty line, for the last three years, State-wise for the following schemes is available at the website of the Ministry www, ministryofminorityaffairs.nic. in:

- (i) Pre-matric Scholarship Scheme;
- (ii) Post-matric Scholarship Scheme;
- (iii) Merit-cum-means based Scholarship Scheme;
- (iv) Coaching & Allied Scheme
- (v) National Minorities Development and Finance Corporation-loan scheme
- (vi) Maulana Azad Education Foundation Scholarship Scheme
- (vii) Prime Minister's New 15 Point Programme-
 - (a) Indira Awas Yojana
 - (b) Swaranjayanti Gram Swarojgar Yojana and
 - (c) Swarn Jayanti Shahari Rojgar Yojana.

Statement

Some achievements of the Prime Minister's New 15 Point Programme for the Welfare of Minorities for 2009-10

 Physical achievements under schemes included in the 15 Point Programme considered amenable to earmarking where targets for minorities were fixed for 2009-10 are given below:

SI.	Name of the scheme and	Figures in numbers		
No.	Ministry/Dept.concerned	National	Target	Achieve-
		target	earmarked	ment
		for		
1	2	3	4	5
1.	Sarva Shiksha Abhiyan (SSA).			
	D/o School Education & Literacy			
(i)	No. of primary schools constructed	14258	3465	3237
(ii)	No. of upper primary schools constructed	6524	1348	1220
(iii)	No. of additional classrooms constructed	125082	21168	20588
(iv)	No. of new primary schools opened	9404	2066	1905
(v)	No. of new upper primary schools opened	12015	17 19	1625
(vi)	No. of teachers sanctioned	52239	8429	7765
(vii)	No. of Kasturba Gandhi Balika Vidyalaya (KGBV) sanctioned in educationally backward blocks having a substantial minority population.	106	28	27
2.	Swarojgaris assisted under Swarnjayanti Gram Swarojgar Yojana (SGSY). M/o Rural Development	1822482	273372	177165
3.	Below Poverty Line (BPL) families assisted under Indira Awas Yojana (IAY). M/o Rural Development	4052243	607837	543413

1	2			3		4	5
4.	Beneficiaries assisted M/o Housing & Urban P		*	Shahari	Rojgar	Yojana	(SJSRY)
(1)	Individual enterprises Ur Self-Employment Progra			25000		3750	9468
(ii)	Skill Training for Employ amongst Urban Poor (S		n	200000)	30000	30416
5.	Operationalisation of An Centres under ICDS. M/ & Child Development	- 111111 111111		-		37672	23712
2.	Financial achievement amenable to earmarking						
SI. No.	Name of the Scheme and Ministry/Dept.		Rs. in crore				
NO.	concerned	National Target	Funds amenable to earmarking	Achie	vement		oage of
1	2	3	4		5		6
1.	Indira Awas Yojana (IAY): M/o Rural Development.	14315.42	2147.31	145	59.69	ć	7.98%
2.	Swarn Jayanti Shahari Rojgar Yojana (SJSRY): M/o Housing & Urban Poverty Alleviation (HUPA)	485.00	33.47	17	⁷ .64	Ę	2.70%
3.	Upgradation of Industrial Training Institutes (ITIs) into Centres of Excellence. Ministry of Labour & Employment	129.74	25.98	2	2.19	8	35.41%

1	2	3	4	5	6
4.	Priority Sector Lending. D/o				
	Financial Services	861397.16	130462.43	111,650	12.96%
			(15% of total PSL		of total PSL
2			target)		target
3.	Achievements in 2009- of certain proportion of and cities/towns is mor	f developmen	t projects in minorit		
SI.	Name of the	FINANC	IAL	FINANCIAL (Rs	s. in crore)
No.	scheme and	(Rs. in	crore)	Project cost sar	ictioned
	Ministry/Dept.	Total project cost		and number of d	cities/
	concerned	and number of		towns covered h	naving a
		cities/to	wns.	substantial mind	prity
				population. Per	centage of
				total sanctions i	n brackets.
1	2	3		4	
1.	Basic Services for Urban Poor (BSUP): M/o Housing & Urban Poverty Alleviation (HUPA)		Rs.26651.11 63 cities/	Rs.5576.38 cror in 12 towns (19.	- 12 - 12 - 12 - 12 - 12 - 12 - 12 - 12
2.	Integrated Housing & Slum Development Programme (IHSDP), M/o HUPA		Rs.9422.79 807 cities/	Rs. 1770.83 crore (18.79%) in 98 towns (12.14%)	
3.	Urban Infrastructure & Governance (UIG): M/o Urban Development (UD)		.58283.32 crore es/towns	Rs.8623.66 crore (14.80%) in 17cities/towns (26.15%)	
4.	Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT): M/o Urban Development (UD)		1T:Rs . 12824 .63 636 cities/		

1	2	3	4
5.	National Rural	(a) Rs.28567.53 crore	(a) Rs.3732.66 crore
	Drinking Water	sanctioned for	(13.06%) sanctioned for
	Programme (NRDWP):	148,879 habitations	20115 habitations (14 $\%$) in
	D/o Drinking Water	in the country	minority concentration
	Supply (DWS)		districts.

- 4. Status of implementation of schemes for minority communities, included in the 15 Point Programme, in respect of D/o School Education & Literacy in 2009-10:-
 - (i) Greater resources for teaching Urdu. The Ministry of Human Resource Development has a Centrally Sponsored Scheme of financial assistance for appointment of language teachers which has been revised. Under the revised scheme financial assistance is given for appointment of Urdu teachers in a Government school in any locality where more than 25% of the population is from Urdu speaking community. The financial assistance would be based on the prevailing salary structure of Urdu teachers employed with schools of the State Government. Honorarium is also admissible to part-time Urdu teachers at the rate of Rs. 1,000/- per month.
 - (ii) Modernizing Madarsa Education. Under the Scheme for Providing Quality Education in Madarsa (SPQEM), a provision of Rs.50 crore has been provided for 2009-10. Ministry of HRD has cleared proposal of Rs.28.90 crore for 932 madarsa of three States i.e Uttar Pradesh (Rs.20.19 crore), Jharkhand (Rs.4.97 crore) and Tripura (Rs.3.74 crore). A scheme of Infrastructure Development of Minority Institutes (IDMI) has been launched with allocation of Rs.125 crore for 11th plan. In 2009-10, against a provision of Rs.5 crore, Rs. 4.48 crore has been released to 22 institutions.
- 5. The achievements of schemes meant exclusively for minorities implemented by the Ministry of Minority Affairs in 2009-10 are given below:
 - (i) Scholarships awarded to meritorious students from minority communities.
 - (a) Pre-matric scholarships from class-I to class-X: This scheme was formulated by the Ministry of Minority and was launched in 2008-09. One of eligibility criteria for the student to be awarded scholarship is that the annual family income from all sources is below Rs. one lakh to eligible. Against the target of 15 lakh, scholarships were awarded to 17, 29,076 students in 32 States/UTs. Of this, 48.47% were for girls. Against the budget outlay of Rs 200 crores for 2009-10, utilization was Rs.202.94 crores.

- (b) Post-matric scholarships from class XI to PhD: This scheme was formulated by the Ministry of Minority and was launched in 2007-08. One of eligibility criteria for the student to be awarded scholarship is that the annual family income from all sources is below Rs. 2 lakh. Against the target of 3.00 lakh, scholarships were awarded to 3,64,387 students in 32 States/UTs. Of this, 55.10% were girls. Against the budget outlay of Rs. 150 crores for 2009-10, utilization was Rs. 148.92 crores.
- (c) Merit-cum-means scholarship for technical and professional courses: This scheme was formulated by the Ministry of Minority and was launched in 2007-08. One of eligibility criteria for the student to be awarded scholarship is that the annual family income from all sources is below Rs. 2.50 lakh. Against the target of 42,000, scholarships were awarded to 35,982 students in 31 States/UTs. Of this, 32.47% were girls. Against the budget outlay of Rs. 100 crores for 2009-10, utilization was Rs.97.51 crores.
- (ii) Coaching & Allied scheme: This scheme was formulated by the Ministry of Minority in 2007-08. One of eligibility criteria for the student to be awarded scholarship is that the annual family income from all sources is below Rs. 2.50 lakh. 49 coaching institutes were approved for giving financial assistance amounting to approximately Rs. 11.21 crore for imparting coaching to 5,532 candidates. Target was 5,000.
- (iii) National Minorities Development & Finance Corporation (NMDFC): The authorized share capital of NMDFC, which stood at Rs.650 crore in 2006-07, has been raised to Rs.1000 crore in 2009-10. Out of the Central share of Rs.650.00 crore, Rs. 645.36 crore as Central Government's equity contribution has been paid up as on 31.3.2010 for implementing loan schemes to improve the economic status of minorities living below double the poverty line. Since inception in 1994, NMDFC has covered 538923 beneficiaries and given Rs. 1388.58 crore as loan. The achievements for 2009-10 are given below:-

Scheme	Beneficiarie	9 S	Loans	Loans	
	Target of	No. of	Target for	Loan amount	
	beneficiaries	beneficiaries	disbursement	released	
		covered	(Rs.in crore)	(Rs. in crore)	
Term Loan	23,000	30,892	125.00	139.01	
Micro Financing	40,000	73,702	40.00	58.73	
Total	63,000	1,04,594	165.00	197.74	

(iv) Maulana Azad Education Foundation (MAEF): The corpus of MAEF, which stood at Rs.100 crore in 2006-07, has been raised to Rs.425.00 crore in 2009-10, for implementing schemes and programmes for promotion of education among the minority communities. One of the eligibility criteria for the student to be awarded scholarship is that the annual family income from all sources should be below Rs. One lakh. The achievements for 2009-10 are given below:-

Scheme	Targets	No. of beneficiaries	Funds released	
			(In Rs. crore)	
Grants-in-aid to NGOs for	150	105	13.36	
infrastructure development of				
educational institutions				
Scholarships for meritorious	15,000	15,070	18.08	
girl students in Class XI and XII				

Proposals for non-conventional energy plants

†815. SHRI DHIRAJ PRASAD SAHU: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has received any proposals to establish non-conventional energy plants from State Governments including Jharkhand;
 - (b) if so, the details thereof State-wise; and
 - (c) the action taken or likely to be taken by Government in this regard?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) to (c) Proposals for grant of central financial assistance (CFA) under the Ministry's schemes/programmes are received on an ongoing basis through State Governments/designated State Nodal Agencies. At times, these proposals are found to be incomplete or not in line with the provisions of the schemes/programmes. Complete proposals in line with the schemes/programmes are considered and approved immediately, subject to budget provisions. State wise details of proposals that have been submitted to the Ministry for sanction of CFA during FY2010-11 for setting up of power plants under different programmes as on date are given in the enclosed Statement.

†Original notice of the question was received in Hindi